

**CBI Investigation of the DDA files seized in April, 1982**

3012. DR. LOKESH CHANDRA:  
SHRI RAMANAND YADAV:  
SHRIMATI USHA  
MALHOTRA:

Will the Minister of WORKS AND HOUSING be pleased to state the details of the findings of the CBI in its investigation of the DDA files seized in April, 1982?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA  
NARAIN SINGH): The information  
is being collected and will be laid  
on the Table of the Sabha.

**Civic Amenities in Laxmi Nagar and Shakarpur**

3013. SHRIMATI USHA MALHO-  
TRA:  
DR. (SHRIMATI) NAJMA  
HEPTULLA:  
SHRI M. KALYANASUND-  
RAM:  
SHRI YOGENDRA  
SHARMA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Laxmi Nagar and Shakarpur Colonies have been regularised by the DDA/MCD recently alongwith other unauthorised colonies in Trans Yamuna area;

(b) if so, the block wise details of the Laxmi Nagar and Shakarpur;

(c) by when the remaining blocks of these colonies are likely to be regularised;

(d) by when civic amenities are likely to be provided; and

(e) whether drains are likely to be provided in the area during the current rainy season, if so, the details in this regard?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA

NARAIN SINGH) (a) to (e) Infor-  
mation is being collected and will be  
laid on the Table of the Sabha.

**Materials used in DDA Self-  
financing Flats**

3014. DR. LOKESH CHANDRA:  
SHRI RAMANAND YADAV:  
SHRIMATI USHA MALHO-  
TRA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a qualitative survey of the standards of materials used in Delhi Development Authority self-financing flats has been carried out; and

(b) whether Government are aware of the findings of Shri V. Sankaran on the specifications of materials of these flats?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA  
NARAIN SINGH): (a) and (b)  
The information is being collected  
and will be placed on the Table of  
the Sabha.

**Release of property in Vile Parle  
area, Bombay**

3015. SHRI M. BASAVARAJU:  
SHRI BHAGATRAM MAN-  
HAR:  
SHRI LEONARD SOLOMAN  
SARING:  
SHRI RAMESHWAR SINGH:  
DR. MAHABIR PRASAD:  
DR. SANKATA PRASAD:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that more than 50 properties requisitioned by Government in Bombay have been released;

(b) whether it is also a fact that a property in Vile Parle area of Bom-  
bay is reported to be in a dilapidated  
and tottering condition and the Metro-  
logical Department have surrendere-  
d it to the Government of India on  
account of its tottering condition and  
also that the property is being utilis-  
ed by unauthorised persons;

(c) if so, the amount of expenditure incurred by Government on major and minor repairs including white-washing etc., since its requisition; and

(d) the reasons for delay in releasing the property to its owner even after its utilisation by Government for more than 40 years?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORK AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c) The requisite information is being collected and will be laid on the Table of the Sabha.

(d) There is acute shortage of accommodation in general pool in Bombay on account of which it is not possible to release this building for the present.

#### Representation from the Government of India Press Employees Union

3016. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any representation on behalf of the Government of India Press Employees Union Santragachi Howrah, Calcutta for review of the recommendation of the Norms Committee set up by the Central Government to assess the staff strength of various Departments of Government of India Presses; and

(b) if so, what is the reaction of the Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) A representation dated 4-8-81 was received from the Government of India Press Employees Union, K.S.R. Unit, Santragachi, for review and reassessment of the Norms Committee's Report.

(b) Recommendations of the Norms Committee having been accepted by 945 RS—10

the Government recently and discussed with the recognised Unions, there is no occasion for their review at present.

रामकृष्ण पुरम, नई दिल्ली के सैंक्टर-4 में  
क्वार्टरों की दीवारों और फर्शों  
की मरम्मत

3017. श्री हरि शंकर भाभडा : क्या  
निर्माण और आवास मंत्री यह बताने की कृपा  
करेंगे कि :

(क) क्या सरकार को इस बात की  
जानकारी है कि रामकृष्ण पुरम के सैंक्टर-  
4 के क्वार्टरों की रसोई, शौचालयों और  
गुसलखानों की दीवार और फर्श टूटे  
पड़े हैं ; और

(ख) यदि हां, तो इन क्वार्टरों की  
कब तक मरम्मत की जाएगी ?

संसदीय कार्य तथा निर्माण और  
आवास मंत्री (श्री भीष्म नारायण सिंह) :

(क) इन क्वार्टरों की रसोई, शौचालयों  
और गुसलखानों की दीवारें और फर्श  
टूटे नहीं पड़े हैं ।

(ख) ज्योंही पृष्ठताछ कार्यालय में  
शिकायत प्राप्त होती है, केन्द्रीय लोक निर्माण  
विभाग द्वारा मरम्मत कर दी जाती है ।

आर० के० पुरम, नई दिल्ली में पीने के  
पानी की सप्लाई

3018. श्री प्यारेलाल खंडेलवाल :

श्री हरि शंकर भाभडा :

क्या निर्माण और आवास मंत्री यह बताने  
की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की  
जानकारी है कि रामकृष्ण पुरम के विभिन्न